

Annexure - 4

Name of the corporate debtor: Laksh Foods Private Limited; Date of commencement of CIRP:26.12.2018; List of creditors as on: 26.11.2019

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

| S.N o. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may beset-off | | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-----------|------------------|--------------------|---------------------------|---------------------|-----------------------------|-----------------|--------------------------------|---------------------------|-----------------------------|----------------------------------|---|---|---------------------------------------|---------------------------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | - | - | | | |
| 1 | Indusind Bank | | 26.02.2019 | 2,406,128.30 | 2,406,128.30 | | | | No | 100.00% | - | - | - | - | Since the books of accounts have not been provided by the Corporate Debtor, as the CD is not traceable to the deemed Resolution Professional, the amount of claim is verified as per the documents provided by the claimant. |
| | TOTAL | | | 2,406,128.30 | 2,406,128.30 | | | | | 100.00% | | | | | |